OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS TIS HAZARI COURTS : DELHI

ORDER

The undermentioned court rooms are hereby changed/allotted to the Ld. Judicial Officers as mentioned against their names, with effect from 05.02.2024:-

P			
Name of the Judicial Officer	District	From Court Room No.	To Court Room No.
Court previously presided over by Dr. Kamini Lau, Ld. District Judge (Commercial)-02	Central	09	306 Extension Block, THC
Sh. Manish Yaduvanshi Ld. ASJ (SC-POCSO). West	West	115	09
Ms. Geetanjali Goel Ld. ADJ-07, Central	Central	336	308
Sh. Mukesh Kumar Ld. ADJ-06, West	West	137	102
Sh. Anuj Aggarwal Ld. ASJ (Special FTC)-02, Central	Central	136	115
Ms. Aditi Garg Ld. ASJ-06 (POCSO), West	West	28	22
Ms. Shilpi Jain Ld. ADJ-09, Central	Central	308	336
Sh. Mayank Mittal Ld. ACMM (Spl. Acts), Central	Central	361-A	136
	Court previously presided over by Dr. Kamini Lau, Ld. District Judge (Commercial)-02 Sh. Manish Yaduvanshi Ld. ASJ (SC-POCSO). West Ms. Geetanjali Goel Ld. ADJ-07, Central Sh. Mukesh Kumar Ld. ADJ-06, West Sh. Anuj Aggarwal Ld. ASJ (Special FTC)-02, Central Ms. Aditi Garg Ld. ASJ-06 (POCSO), West Ms. Shilpi Jain Ld. ADJ-09, Central Sh. Mayank Mittal	Court previously presided over by Dr. Kamini Lau, Ld. District Judge (Commercial)-02 Sh. Manish Yaduvanshi West Ld. ASJ (SC-POCSO). West Ms. Geetanjali Goel Central Ld. ADJ-07, Central Sh. Mukesh Kumar West Ld. ADJ-06, West Sh. Anuj Aggarwal Central Ld. ASJ (Special FTC)-02, Central Ms. Aditi Garg West Ld. ASJ-06 (POCSO), West Ms. Shilpi Jain Central Sh. Mayank Mittal Central	Court Room No. Court previously presided over by Dr. Kamini Lau, Ld. District Judge (Commercial)-02 Sh. Manish Yaduvanshi West 115 Ld. ASJ (SC-POCSO). West Ms. Geetanjali Goel Central 336 Ld. ADJ-07, Central Sh. Mukesh Kumar West 137 Ld. ADJ-06, West Sh. Anuj Aggarwal Central 136 Ld. ASJ (Special FTC)-02, Central Ms. Aditi Garg West 28 Ld. ASJ-06 (POCSO), West Ms. Shilpi Jain Central 308 Ld. ADJ-09, Central Sh. Mayank Mittal Central 361-A

(NAROTTAM KAUSHAL) Principal District & Sessions Judge (HQs.) Delhi

1/21.24.

Copy forwarded for information & necessary action to:
No. 2897-2939/CTB/THC/2024

1. The Principal District & Sessions Judge (West), Delhi.

- The Officer Incharge, Admn. I, II, III, Accounts, Pool Car, General Branch, Copying Agency. Computer Branch, Record Rooms, Website Committee English Hindi & Library, THC, Delhi.
- 3. The concerned Presiding Officers.
- 4. The Chief Metropolitan Magistrate (Central/West), THC, Delhi.
- 5. The Administrative Civil Judge (Central/West), THC, Delhi.
- 6. The PS to the undersigned.
- 7. The A.O. (Judl.)/Branch Incharge, Judicial Branch, Administration Branch (I, II, III), Accounts Branch. Filing Section, R & I Branch, Facilitation Centre, THC.
- 8. The Incharge, Care Taking Branch, Tis Hazari Courts for making requisite arrangement.
- 9. The Incharge, Computer Branch (Central). Tis Hazari Court Complex for necessary arrangements.
- 10. The PRO/APRO/Incharge, Facilitation Centre. Tis Hazari Courts. Delhi.
- 11. The Hony. Secretary, Delhi Bar Association, THC, Delhi.
- 12. Notice Boards, THC, Delhi.

M.

Principal District & Sessions Judge (HQs.)
Delhi